HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 10 May, 2025

No. 152 A: Hon'ble the Chief Justice has been pleased to appoint Mr. Sanjay Kumar No. 2, District & Additional Sessions Judge, Khunti as C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court

Registrar General

Sd/-Manoj Prasad Registrar General

Memo. No. 2342 /Apptt.

Dated Ranchi, the 10 05 2025

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Judicial Commissioner, Ranchi / Mr. Ravi Ranjan, Central Project Co-ordinator, e-Courts Project / the Accountant General (A&E), Jharkhand, Ranchi /O/o Registrar General, O/o the Registrar (Admn.),O/o the Registrar (Estb.)/O/o the Registrar (Judicial)/O/o the Member Secretary, SCMS / O/o the Central Project Co-ordinator, e-Courts Project (for uploading the same on the website)/All the Joint Registrars / All the Deputy Registrars (Judicial & Non-Judicial)/the Deputy Secretary, SCMS Secretariat/... High Court of Jharkhand, Ranchi / the Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful.